

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 04.05.2022 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1004 of 2021	Maharashtra Industrial Development Corporation Vs. Santanu T. Ray Resolution Professional & Anr.	S.S. Mahamood	Amol Vyas Anup Jain Rubina Khan-R1 Usha Singh-R2 Bishwajit Dubey Madhav Kanoria Neha Naik
2.	Comp. App. (AT) (Ins) No. 922 of 2021	Shamji Optima Pvt. Ltd. Vs. Tridhaatu Aranya Developers LLP.	Gaurav Nair	Ayush Puri
3.	Comp. App. (AT) (Ins) No. 454 of 2022	Nitin Bharal & Ors. Vs. Stockflow Express Pvt. Ltd.	G.P. Madan	

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 495 of 2022	Gayatri Infra Planners Pvt. Ltd. Vs. Amit Joshi & Ors.	Vineet Kumar	
5.	Comp. App. (AT) (Ins) No. 496 of 2022	Mehul Patel Vs. Hitesh Kumar Sureshbhai Gajjar & Anr.	Natasha D. Shah	

For Hearing

6.	Comp. App. (AT) (Ins) No. 194 of 2022 (With Defects) (PH)	Omega Laser Products B.V. Vs. Anil Agrawal & Anr. With	Sarjonanand Jha	Rounak Nayak Anshul Chowdhary Rohit Sharma-R1
7.	Comp. App. (AT) (Ins) No. 195 of 2022 (With Defects) (PH)	Tushar Kant Jindal Vs. Anil Agrawal	Nishant Menon	Rounak Nayak Anshul Chowdhary Rohit Sharma-R1

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By order of Hon'ble Chairperson
-sd/-
Registrar